

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/3861 /A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the <sup>12</sup> 6 June, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. DJSV/STDR/F-57/2022/2783, dtd. 03.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.06.2022 and 14.06.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 11.06.2022 till the morning of 15.06.2022**, has been granted. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/ 3862 /A, dated**

Copy to:

06-06-2022

1.  The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**